

**Central Administrative Tribunal
Principal Bench**

**RA No.134/2019
in
OA No.2979/2018**

New Delhi, this the 30th day of July, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Vimal Chandra Pandey,
Aged about 63 years,
Secretary (Retd.) AGMUT,
GNCTD, Group A,
S/o Shri Raj Narain Pandey,
E-145, Classic Appartments,
Sector-22, Dwarka, New Delhi
New Delhi-110075.

(None)

...Applicant

Versus

1. Union of India, Through Secretary,
Dept. of Personnel & Training,
North Block, New Delhi.
2. Secretary, DOPT,
Ministry of Home Affairs,
North Block, New Delhi.
3. Secretary,
Ministry of Finance & Expenditure,
North Block, New Delhi.
4. Govt. of NCT of Delhi,
Through its Chief Secretary,
5th Level, Delhi Secretariat,
New Delhi.
5. Secretary (Finance),
Govt. of NCT of Delhi, 4th Level,
Delhi Secretariat, New Delhi.
6. Secretary,
Directorate of Information & Publicity,
Govt. of NCT of Delhi,
Old Secretariat, Delhi.

...Respondents

(By Advocate : Shri S.K. Tripathi for Shri Gyanendra)

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman :-**

Though the Review Application could have been disposed of in circulation, we directed it to be listed for hearing to enable the applicant to address the arguments. There is no representation on behalf of the applicant. We, therefore, reject the RA.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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